

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**CHANDIGARH (COURT – II)**  
***(Through Hybrid Mode)***

**Item No. 121**

**IA(I.B.C.)/1590(CH) 2022**

**IA(I.B.C.)/1591(CH) 2022**

**In**

**CP(IB) No. 10/Chd/Hry/ 2017**

**(Admitted)**

**IN THE MATTER OF:**  
**SRS Modern Sales Ltd.**

...

**Petitioner**

**Under Section: 10, 66(1), 43(1) r/w, 44 (1) IBC 2016**

**Order delivered on 07.05.2024**

Since the Hon'ble Member (Technical) is not available today, hence the matter is adjourned to 10.06.2024.

Sd/-

**Court Officer**